GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION LOK SABHA UNSTARRED QUESTION NO.3137 TO BE ANSWERED ON 12.03.2020

Nal se Jal Scheme

3137. SHRI D.K. SURESH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has implemented 'Nal se Jal' scheme to provide piped water supply for every household in the villages of the country and if so, the details thereof;
- (b) whether the Government has issued details of the action plan and programme for effective implementation of the scheme in all the States and if so, the details thereof; and
- (c) the details of the allocation of the funds earmarked by the Government for the implementation of the scheme, State-wise?

ANSWER MINISTER OF STATE FOR JAL SHAKTI (SHRI RATTAN LAL KATARIA)

- (a) To enable every rural household in the country to have potable water at service level of 55 litre per capita per day (lpcd) through Functional Household Tap Connection (FHTC) by 2024, Government of India, in partnership with the States, has launched Jal Jeevan Mission (JJM) with an estimated cost of Rs. 3.60 lakh Crore out of which Central share is Rs. 2.08 lakh Crore.
- (b)Operational Guidelines for the implementation of Jal Jeevan Misison have been firmed up in consultation with State Governments & other stakeholders in water sector, and the same has been released on 25.12.2019. The Operational Guidelines for the implementation of JJM are in public domain and available on the website: "https://jalshakti-ddws.gov.in/sites/default/files/JJM Operational Guidelines.pdf".
- (c) The details of State-wise central allocation under JJM for the financial year (FY) 2019-20 areannexed. In addition, funds have been earmarked for Rural Water Supply & Sanitation Projects- Low Income States (RWSSP-LIS), States identified to be affected by Japanese Encephalitis/ Acute Encephalitis Syndrome (JE/ AES) and National Water Quality Sub- Mission (NWQSM).

Annex referred in the reply to Lok Sabha Unstarred Question No. 3137 due for reply on 12.03.2020

State wise details of Central Allocation under JJM for FY 2019-20

(Amount in Rs. Crore)

S.No.	State	Central Allocation
1.	Andaman & Nicobar Islands	1.78
2.	Andhra Pradesh	372.64
3.	Arunachal Pradesh	132.55
4.	Assam	694.34
5.	Bihar	784.55
6.	Chhattisgarh	208.04
7.	Goa	7.57
8.	Gujarat	390.31
9.	Haryana	149.95
10.	Himachal Pradesh	148.67
11.	Jammu & Kashmir	322.03
12.	Jharkhand	267.69
13.	Karnataka	546.06
14.	Kerala	248.76
15.	Ladakh	166.65
16.	2	571.60
17.	Maharashtra	847.97
18.	Manipur	67.69
19.	Meghalaya	86.02
20.	Mizoram	39.87
21.	Nagaland	56.49
22.	Odisha	364.74
23.	Puducherry	2.50
24.	Punjab	227.46
25.	Rajasthan	1,051.71
26.	Sikkim	15.41
27.	Tamil Nadu	371.94
28.	Telangana	259.14
29.	Tripura	107.64
30.	Uttar Pradesh	1,163.04
31.	Uttarakhand	170.53
32.	West Bengal	993.88